

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1174  
ANSWERED ON:08.08.2011  
ACCIDENT WITH RIFLES  
Jindal Shri Naveen

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there have been accidents with the Indian Army's main infantry weapon, INSAS Assault Rifles during firing practice;
- (b) if so, the details thereof;
- (c) the personnel injured therein during the last three years, year-wise;
- (d) whether any inquiry has been ordered in this regard; and
- (e) if so, the details thereof and the modifications, if any, proposed to ensure that such accidents do not recur?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes, Madam.
- (b) Numbers of accidents/defects reported in the last three years are as under:

Calendar Year	2009	2010	2011 (till July)
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Nos. of accidents/defects	68	69	41
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- (c) There were only minor injuries. The details are as follows:-

Calendar Year	2009	2010	2011 (till July)
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Nos. of persons injured	06	02	01
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(d) As per provisions of Special Army Order SAO 2/S/2006, a defect report (DR) is raised by Users bringing out the defect noticed by them. A copy of Defect Report is forwarded to Authority Holding Sealed Particulars (AHSP), MGO Branch, HQ TGEME, OFB among others. On receipt of Defect Report, AHSP conducts investigation in consultation with other agencies to ascertain the causes of accidents.

(e) Prior to 2003, Indian Army had reported a problem of oil spray in the eyes of the firer. Based on the feedback, corrective action was taken and the design was modified. Since then, no adverse feed back has been received. Besides the remedial and improvement measures suggested by the Defect Investigation Team are intimated to the manufacturer and the User. Some of the defects/shortcoming noticed are:-

(i) Improper heat treatment and material; the concerned Ordnance factories have been advised accordingly.

(ii) Firing of segregated ammunition lot; Users have been advised.

(iii) Improper drill by the User; User has been advised and educated by short term courses.